IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

(IB)-381/(ND)/2017

In the matter of:

Vs.

Mr. Sreesh Asthana

.. PETITIONER

Shree Bankey Behari Export Limited

.. RESPONDENT

SECTION:

Under Section 7 of IBC Code, 2016

Order delivered on 03.10.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. Pankaj Bhagat, Advocate

For the Respondents

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ORDER

Learned Counsel for the petitioner is present.

In relation to substantiate the loan amount/debt of Rs.10 lakhs granted/claimed to have been given to the Corporate Debtor, a week's time is granted.

List on 12.10.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 03.10.2017